Declaration or Assets and Liabilities



भी याजीब	Securation of Assets and Liabilities	
		Year. 2023
Pour	I, DENANATH JHA son/daughter/wife of Lt.	MADHU KANT JHA
	aged49 Years, belonging to	
	service and presently working as OFFICE ATTENDANT	
1608	given herein below the details of the assets (immovable, movable, bank ba	lance, etc.) or myself, my

Details of movable assets

spouse and dependants*:

(Assets in joint name indicating the extent of joint ownership will also have to be given)

SI No	0.	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	R.5,000/-	NIL	-		SHIVDEEP
(ii)	Deposits i Banks, Financia Institutions And Non-Banking Financial Companies	Rs.8,000/-	Rs. 23,000/-	Rs.2,500/-	-	_
(iii)	Bonds, Debentures and shares in Companies			-	_	1
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc		P-R:12350/-	_		_
(v)	Motor Vehicles (details of make, etc.)	-	_	_	_	_
(vi)	Jewellery (give details of weight and value)	lyold - Sgun Re. 25,0001 - (app.)	Crob-30gm Rs.1,80,000/- (appr) Silver-50gm Rs.3,550/- (appr)			-
	Other assets, such as values of claims / interests	_	-	_	-	_

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	2 Acre	41-500 deemal	-	-	_
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	4 decimal	-		1	_
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value		_		-	-
	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-		
	Other (such as interest in property)	-	_			_

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	SBI, vidheympdal	R.9,60,000/-
	(ii) Loans from financial institutions	Lic wan	Rs. 2,00,000/-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones	_	
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	-	
	(f) Other dues, if any	_	_
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NIL	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	-	-
	(iii) Sales Tax [Only in case of proprietary business]		-
	(iv) Property Tax		

C Personal Detail		
GPF/CPF/PRAN No.	:-	Prs BLA1161
Gender .	:-	M (M/F)
Date of Birth	:-	0 6 1 0 1 9 7 3 (DD/MM/YYYY)
Class/Group	:-	(A/B/C)
Cadre	:-	office Athendana
		(Full Name e.g. B.A.S Bihar Administrative Service,
		B.S.S.:- Bihar Secretariat Service etc.)
Home District	:-	MADHEPURA.
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lare that the above details are true to the best of my knowledge and belief.

Signature: De noneth Tra

Name of Employee: DINANAIH JHA .

Designation: Offsle ATTENDANS
Department: Bihar Legislative Assembly, DAINA.

Note:

Place: PAINA

Date: 08.02-2013

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.